

(b) when this study has commissioned;

(c) by when this study would be completed;

(d) whether Government will help such orthopaedically handicapped beggars to get artificial aids and equipment; and

(e) if so, the steps proposed in this regard?

**THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN):**

(a) No, Sir.

(b) and (c) Not applicable.

(d) and (e) There is no proposal for exclusively assisting Orthopaedically handicapped beggars under the Scheme of Assistance to Disabled Persons for Purchase/Fitting of AIDS/Appliances (ADIP) Scheme. However under ADIP Scheme, needy disabled persons are assisted in procuring aids/appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and to enhance their economic potential.

### **Social security system for elderly**

**2078. DR. ABHISHEK MANU SINGHVI:** Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state whether Government have any intention to establish a comprehensive system of social security for the elderly; if, so, the details of such scheme?

**THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN):** Yes, Sir. The Government is in the process of bringing in a legislation to ensure maintenance, care and protection of parents and senior citizens.

### **Cases of witch-hunting**

**2079. SHRIMATI BRINDA KARAT:** Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that witch-hunting is still prevailing in many States of the country;